

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 317/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company		Sunil Beriwal-Vs-Satyalaxmi Tradelink Pvt Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Subramanyam Ray, Adv v,
Anubita Kundu, Adv
3 Operational creditor
18/12/17

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor has made a request for adjournment. Prayer is allowed.

List it on 16/01/2018.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)